

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH  
219. IA/772/2020 IA/1221/2020 IA/2282/2021 C.P. (IB)/2925(MB)2018

**IN THE MATTER OF**

JSK Corporation Pvt Ltd

Vs

Enestee Engineering Ltd

Section 9 of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 18.07.2024**

CORAM:

MS. REETA KOHLI  
MEMBER (J)

MS. MADHU SINHA  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Liquidator/Applicant:- Adv. Aakanksha Nehra (VC)

For the Respondent

IN IA/2282/2021: Adv. M. S Bhardwaj (VC)

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**ORDER**

Adjourned to **13.08.2024.**

SD/-  
MADHU SINHA  
Member (Technical)  
//Anmol//

SD/-  
REETA KOHLI  
Member (Judicial)